ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/32986/2026	JAGU @ SAFIRUDDIN SAHA	SK. ZAFARULLA	SIMULIA /324 /2026
	BLAPL/11505/2026	VS	VS	J.M.F.C.,SORO(Baleshwar)
		STATE OF ODISHA		CT/0001303/2026
2	D-BLAPL/32954/2026	PRASANTA PALEI	JUGALA KISHORE PANDA	SUBALAYA /55 /2026
	BLAPL/11506/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		Spl/0000022/2026
3	D-BLAPL/32987/2026	DILLIP MANDAL @ DILIP MANDAL	AMULYA RATNA PANDA	PHIRINGIA /193 /2026
	BLAPL/11507/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
		STATE OF ODISHA		Spl/0000146/2026
4	D-BLAPL/32988/2026	INDRAJIT MANDAL	AMULYA RATNA PANDA	PHIRINGIA /193 /2026
	BLAPL/11508/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
		STATE OF ODISHA		Spl/0000146/2026
5	D-BLAPL/32990/2026	PRAFULLA KUMAR SETHI	SURYAKANTA DWIBEDI	RANPUR /214 /2026
	BLAPL/11509/2026	VS	VS	J.M.F.C.,RANPUR(Nayagarh)
		STATE OF ODISHA		GR/0000346/2026
6	D-BLAPL/32991/2026	BIBHUTI BHUSAN JENA	SUKANTA KUMAR NAYAK	PURUNABAZAR /194 /2026
	BLAPL/11510/2026	VS	VS	J.M.F.C.,BHADRAK(Bhadrak)
		STATE OF ODISHA		GR/0000280/2026
7	D-BLAPL/32994/2026	JAMARAJ MAJHI	DUSHMANTA SAHOO	PATTAPUR (DIGAPAHANDI) /494 /2025
	BLAPL/11511/2026	VS	VS	A.D.J. CUM SPECIAL JUDGE,BERHAMPU
		STATE OF ODISHA		Spl/0000073/2025
8	D-BLAPL/32375/2026	PARBATI SAHU	SARAT KUMAR JENA	BHATILI /278 /2026
	BLAPL/11512/2026	VS	VS	SPECIAL JUDGE,BARGARH(Bargarh)
		STATE OF ODISHA		Spl/0000071/2026
9	D-BLAPL/32849/2026	SURAJ PADHY	RAJENDRA NARAYAN ROUT	POLASARA PS /432 /2026
	BLAPL/11513/2026	VS	VS	A.D.J.,KODALA(Ganjam)
		STATE OF ODISHA		ST/0000113/2026
10	D-BLAPL/33018/2026	BIKRAM KESHARI SAHOO	BIBHUTI BHUSAN MISHRA	EOW,BHUBANESWAR /2 /2026
	BLAPL/11514/2026	VS	VS	PRESIDING OFFICER, DESIGNATED CO
		STATE OF ODISHA		CT/0000002/2026
11	D-BLAPL/32992/2026	BINAY KUMAR GARNAYAK @ BINAYA KUMAR GARNAIK	SURYAKANTA DWIBEDI	SAMBALPUR VIGILANCE /69 /2010
	BLAPL/11515/2026	VS	VS	SPL. JUDGE (VIG),BOLANGIR(Balangir)
		STATE OF ODISHA(VIG.)		CT/0000018/2013

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/32497/2026	TAPAS PAL	AMIT SUJAT BISWAL	ORKEL /262 /2026
	BLAPL/11516/2026	VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkang
		STATE OF ODISHA		Spl/0000168/2026
13	D-BLAPL/32660/2026	MIR IMTIYAZ ALI	PRASANTA KUMAR SAHOO	SAMBALPUR VIGILANCE /15 /2026
	BLAPL/11517/2026	VS	VS	SPL.JUDGE(VIG.),SAMBALPUR(Sambalp
		STATE OF ODISHA		GR/0000009/2026
14	D-BLAPL/32701/2026	LINGARAJ MAJHI	RAMDAS ACHARY	BHUBANESWAR G.R.P.S. /215 /2026
	BLAPL/11518/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000685/2026
15	D-BLAPL/32749/2026	UPENDRA PANDI @ UPENDRA KUMAR PANDI	JYOTIRMAYA SAHOO	KODALA /498 /2026
	BLAPL/11519/2026	VS	VS	A.D.J.,KODALA(Ganjam)
		STATE OF ODISHA		Spl/0000012/2026
16	D-BLAPL/32995/2026	JITENDRA DIGAL	SURYAKANTA DWIBEDI	PHULBANI TOWN /70 /2023
	BLAPL/11520/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal
		STATE OF ODISHA		Spl/0000051/2023
17	D-BLAPL/32772/2026	AMIT KUMAR NAYAK	SWARAJ PATEL	RAGHUNATHPALI /492 /2026
	BLAPL/11521/2026	VS	VS	S.D.J.M.(P),ROURKELA(Sundargarh)
		STATE OF ODISHA		GR/0002751/2026
18	D-BLAPL/32778/2026	SURAJ GUPTA	SWARAJ PATEL	RAGHUNATHPALI /492 /2026
	BLAPL/11522/2026	VS	VS	S.D.J.M.(P),ROURKELA(Sundargarh)
		STATE OF ODISHA		GR/0002751/2026
19	D-BLAPL/32890/2026	UPENDRA @ ASHOK NAIK	HEMANTA KUMAR MUND	DHARAMGARH /171 /2026
	BLAPL/11523/2026	VS	VS	A.D.J.,DHARAMGARH(Kalahandi)
		STATE OF ODISHA		CT/0000046/2026
20	D-BLAPL/33041/2026	LALITA HARIJAN	SUBHASISH DAS	CHITRAKONDA /135 /2023
	BLAPL/11524/2026	VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkang
		STATE OF ODISHA		Spl/0000155/2023
21	D-BLAPL/32811/2026	KENTA @ ARJUN @ PARAMANANDA NAIK	JUGALA KISHORE PANDA	KANIHA /415 /2024
	BLAPL/11525/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(An
		STATE OF ODISHA		GR/0002096/2024
22	D-BLAPL/32818/2026	MANAS NAIK	JUGALA KISHORE PANDA	TALCHER TOWN /149 /2022
	BLAPL/11526/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(An
		STATE OF ODISHA		GR/0000488/2022
23	D-BLAPL/32858/2026	RASMIRANJAN SAMAL @ RASHMIRANJAN SAMAL	DEEPAK KU SAHOO	CHAULIAGANJA /412 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11527/2026	VS STATE OF ODISHA	VS	J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001391/2026
24	D-BLAPL/32879/2026	SOURAV RANJAN HATI @ TUNA	SUDHANSU SEKHAR DASH	SPL.TASK FORCE /6 /2026
	BLAPL/11528/2026	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANE TR/0000243/2026
25	D-BLAPL/33044/2026	KUNDAN SAHU	SUNIL KUMAR PANDA	JHARSUGUDA /519 /2026
	BLAPL/11529/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000065/2026
26	D-BLAPL/30397/2026	SIBA PRASAD SENAPATI	SEKH ZAKIR HUSSAIN	KAMAKHYANAGAR /165 /2024
	BLAPL/11530/2026	VS STATE OF ODISHA	VS	A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000123/2024
27	D-BLAPL/30782/2026	RAJKISHOR MALLIK @ RAJKISHORE MALLIK	SURYAKANTA DWIBEDI	BARI RAMCHANDRAPUR /121 /2026
	BLAPL/11531/2026	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000060/2026
28	D-BLAPL/33050/2026	SONU @ SONU NIGAM BISWAL	AMITAV TRIPATHY	ITAMATI /61 /2026
	BLAPL/11532/2026	VS STATE OF ODISHA	VS	A.D.J.,NAYAGARH(Nayagarh) ST/0000427/2026
29	D-BLAPL/32213/2026	CHINTU @ SMRUTI RANJAN SETHI	SATYAJEET ROUT	SAMAL /291 /2026
	BLAPL/11533/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000067/2026
30	D-BLAPL/32503/2026	BHANU BEHERA	DALIRANI BEHURAY	SARAT /33 /2026
	BLAPL/11534/2026	VS STATE OF ODISHA	VS	A.D.J.,UDALA(Mayurbhanj) ST/0000025/2026
31	D-BLAPL/32544/2026	AKSHAYA SAMAL @ TINKULU	SOUMIK SPANDAN TRIPATHY	RAYAGADA TOWN /184 /2026
	BLAPL/11535/2026	VS STATE OF ODISHA	VS	A.D.J.,RAYAGADA(Rayagada) CT/0000058/2026
32	D-BLAPL/32936/2026	KALU @ SWADHIN MOHAPATRA	PRANAB RANJAN CHHATOI	KANAS /206 /2026
	BLAPL/11536/2026	VS STATE OF ODISHA	VS	JMFC, KANAS(Puri) GR/0000398/2026
33	D-BLAPL/32944/2026	NAKULA DIGAL	AMULYA RATNA PANDA	PHIRINGIA /193 /2026
	BLAPL/11537/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000146/2026
34	D-BLAPL/33072/2026	LAXMAN DAS	LAMBODAR ACHARI	BHANJANAGAR /614 /2026
	BLAPL/11538/2026	VS	VS	SPECIAL JUDGE,BHANJANAGAR(Ganja

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		Spl/0000024/2026
35	D-BLAPL/33075/2026	PRAKASH CHHATAR	RAKESH KUMAR DAS	SAMBALPUR TOWN /142 /2025
	BLAPL/11539/2026	VS	VS	SPL.JUDGE SAMBALPUR(Sambalpur)
		STATE OF ODISHA		TR/0000055/2025
36	D-BLAPL/33083/2026	DEBIPRASAD PRADHAN @ LIPU	AMAR KUMAR MOHANTY	CHANDAPUR /169 /2026
	BLAPL/11540/2026	VS	VS	A.D.J.,NAYAGARH(Nayagarh)
		STATE OF ODISHA		TR/0000158/2026
37	D-BLAPL/33085/2026	ESHA JANI	BIDYALOK MOHAPATRA	BADAGADA /244 /2026
	BLAPL/11541/2026	VS	VS	SPECIAL JUDGE,BHANJANAGAR(Ganjar
		STATE OF ODISHA		Spl/0000025/2026
38	D-BLAPL/32515/2026	DURYODHAN BILAS	SUKANTA KUMAR NAYAK	BANSADA /268 /2026
	BLAPL/11542/2026	VS	VS	J.M.F.C,CHANDABALI(Bhadrak)
		STATE OF ODISHA		GR/0000654/2026
39	D-BLAPL/33090/2026	BHARATA KUMAR MAHARANA @ BHARAT	BHABANI SANKAR MISHRA	CYBER CRIME AND ECONOMIC OFFEN
	BLAPL/11543/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE
		STATE OF ODISHA		GR/0000752/2026
40	D-BLAPL/33100/2026	ASHOK NAYAK	SUDHANSU SEKHAR DASH	/ /0
	BLAPL/11544/2026	VS	VS	SPECIAL JUDGE,BHANJANAGAR(Ganjar
		STATE OF ODISHA		2(A)CC/0000007/2026
41	D-BLAPL/33105/2026	SRIKANTA BISHOYI @BISOYI	LAMBODAR ACHARI	BHANJANAGAR /952 /2026
	BLAPL/11545/2026	VS	VS	SPECIAL JUDGE,BHANJANAGAR(Ganjar
		STATE OF ODISHA		Spl/0000044/2026
42	D-BLAPL/33013/2026	PRASANTA KUMAR NANDA @ BADAL	SAPAN KUMAR LENKA	SAHADEV KHUNTA /391 /2026
	BLAPL/11546/2026	VS	VS	SPECIAL JUDGE,BALASORE(Baleshwar)
		STATE OF ODISHA		Spl/0000311/2026
43	D-BLAPL/33046/2026	LIPUN BISOYI	SIDHARTHA SANKAR RAY (2)	SURADA /511 /2024
	BLAPL/11547/2026	VS	VS	A.D.J.,BHANJANAGAR(Ganjam)
		STATE OF ODISHA		ST/0000033/2025
44	D-BLAPL/32268/2026	BABULI@GANESWAR NAIK@GANESH NAIK@TUNA	SURYAKANTA DWIBEDI	BADSAHI /225 /2025
	BLAPL/11548/2026	VS	VS	DISTRICT & SESIONS JUDGE,BARIPADA
		STATE OF ODISHA		ST/0000145/2025
45	D-BLAPL/28002/2026	MANGALRAM @ MAHIRAM BISNOI	TUKUNA KUMAR MISHRA	MALKANGIRI SADAR /152 /2025
	BLAPL/11549/2026	VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkang
		STATE OF ODISHA		Spl/0000129/2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/32956/2026	DAYANIDHI PRADHANI	JUGALA KISHORE PANDA	PADMAPUR /123 /2024
	BLAPL/11550/2026	VS	VS	SPECIAL JUDGE,GUNUPUR(Rayagada)
		STATE OF ODISHA		TR/0000101/2024
47	D-BLAPL/32306/2026	ANIRUDHA JANI	AMITAV TRIPATHY	ODAGAON /202 /2026
	BLAPL/11551/2026	VS	VS	SPECIAL JUDGE (POCSO), NAYAGARH(
		STATE OF ODISHA		TR/0000057/2026
48	D-BLAPL/32960/2026	SK. RIYASAT AHAMMAD	SMRUTI RANJAN ROUT	NISCHINTAKOILI /305 /2026
	BLAPL/11552/2026	VS	VS	J.M.F.C.,NISCHINTAKOILI(Cuttack)
		STATE OF ODISHA		GR/0000497/2026
49	D-BLAPL/32963/2026	RAMESH JAGATSINGH	AMITAV TRIPATHY	ITAMATI /354 /2026
	BLAPL/11553/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(
		STATE OF ODISHA		GR/0001110/2026
50	D-BLAPL/32973/2026	JITU NAYAK	JUGALA KISHORE PANDA	GUNUPUR /216 /2024
	BLAPL/11554/2026	VS	VS	SPECIAL JUDGE,GUNUPUR(Rayagada)
		STATE OF ODISHA		TR/0000107/2024
51	D-BLAPL/32393/2026	MAYANK LIDHORIYA	SARAT KUMAR JENA	TITILAGARH /117 /2026
	BLAPL/11555/2026	VS	VS	SPECIAL JUDGE, KANTABANJI(Balangir
		STATE OF ODISHA		Spl/0000009/2026
52	D-BLAPL/33184/2026	BANITA NAYAK	AMARESH TRIPATHY	DHAULI PS /130 /2026
	BLAPL/11556/2026	VS	VS	J.M.F.C.(V),BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0001170/2026
53	D-BLAPL/32974/2026	RAJNISH KUMAR SINGH	SURENDRA KUMAR BISWAL	PHIRINGIA /110 /2026
	BLAPL/11557/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal
		STATE OF ODISHA		Spl/0000103/2026
54	D-BLAPL/31334/2026	KANHA BISOYI@KANHA BISHOYI	SOUBHAGYA KUMAR DASH	BERHAMPUR SADAR /544 /2026
	BLAPL/11558/2026	VS	VS	J.M.F.C.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0001642/2026
55	D-BLAPL/32983/2026	KARUNAKAR PANIGRAHI	ARIJEET MISHRA	/ /0
	BLAPL/11559/2026	VS	VS	A.D.J.-CUM-SPECIAL JUDGE,PATTAMU
		STATE OF ODISHA		TR/0000085/2026
56	D-BLAPL/33011/2026	RASHMIRANJAN BARIK @ SUKA	SAPAN KUMAR LENKA	SAHADEV KHUNTA /391 /2026
	BLAPL/11560/2026	VS	VS	SPECIAL JUDGE,BALASORE(Baleshwar)
		STATE OF ODISHA		Spl/0000311/2026
57	D-BLAPL/32011/2026	SRIMANTA KUMAR MUDULI@ SUKUTA@BAPUNI	PRAFULLA KUMAR RATH	JANKIA P.S. /120 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11561/2026	VS	VS	4TH A.D.J. CUM SPL. JUDGE(POCSO) BE
		STATE OF ODISHA		TR/0000188/2023
58	D-BLAPL/32597/2026	BHOLA NAHAK	SANTOSH KUMAR MAHANTY	BHANJANAGAR /670 /2026
	BLAPL/11562/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BHANJANAG
		STATE OF ODISHA		GR/0001209/2026
59	D-BLAPL/33059/2026	BAPUNU @ASHISH KUMAR MALIK	PANCHANAN PANIGRAHI	SIMULIA /324 /2026
	BLAPL/11563/2026	VS	VS	J.M.F.C.,SORO(Baleshwar)
		STATE OF ODISHA		CT/0001303/2026
60	D-BLAPL/31122/2026	PRITIMAYEE DASH	BABITA DAS	/ /
	BLAPL/11564/2026	VS	VS	SPECIAL JUDGE,TALCHER(Anugul)
		STATE OF ODISHA		Spl/0000016/2026
61	D-BLAPL/33035/2026	NABAKISHORE PALEI	BIBHUTI RANJAN MOHANTY	PURUNAKOTE /107 /2026
	BLAPL/11565/2026	VS	VS	A.D.J.,ANGUL(Anugul)
		STATE OF ODISHA		CT/0000207/2026
62	D-BLAPL/32292/2026	BABULI @ SUSANTA KUMAR SAMAL	SOUMIK SPANDAN TRIPATHY	BHANJANAGAR /145 /2026
	BLAPL/11566/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BHANJANAG
		STATE OF ODISHA		GR/0000230/2026
63	D-CMAPL/40432/2026	DHANANJAY PATRA	ADV.	/ /
	CMAPL/148/2026	VS	VS	()
		BABURAM SUTAR		//
64	D-CMP/50405/2026	M/S. 4082 CDR GOKUL CHARAN NAYAK	PRASANNA KUMAR MISHRA	/ /
	CMP/1856/2026	VS	VS	CIVIL JUDGE (SD),SAMBALPUR(Sambalp
		MAHANADI COAL FIELDS LTD.		CS/0000026/2025
65	D-CMP/49255/2026	KHIROD KUMAR SAHOO	MAHESWAR MOHANTY	/ /
	CMP/1857/2026	VS	VS	A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats
		NIRUPAMA DEI		Fao/0000009/2026
66	D-CMP/49397/2026	BABAJI DASH	RAGHUNATH DAS MOHAPATRA	/ /
	CMP/1858/2026	VS	VS	3RD ADDL. DISTRICT JUDGE,PURI(Puri)
		STATE OF ODISHA		Fao/0000085/2025
67	D-CMP/50163/2026	LAXMIPRIYA RANA	HARIPAD MOHANTY	/ /
	CMP/1859/2026	VS	VS	DISTRICT & SESSIONS JUDGE,DHENKA
		KUNTI BEHERA		IA/0000013/2026
68	D-CMP/51384/2026	SAJJAN KUMAR SANTUKA	SIVA SANKAR CHAINI	/ /
	CMP/1860/2026	VS	VS	CIVIL JUDGE (JD),1ST COURT,CUTTACK

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		ALLAHADIN KAR		CMA/0000186/2026
69	D-CMP/50946/2026	JYOTI PRAVA PATI	ALOK KUMAR PANDA	/ /
	CMP/1861/2026	VS	VS	CIVIL JUDGE (SD),1ST COURT,CUTTAC
		STATE OF ODISHA		EC/0000003/2005
70	D-CMP/50952/2026	PALWAN KOLO @ KOLHO	ALOK KUMAR PANDA	/ /
	CMP/1862/2026	VS	VS	A.D.J.,RAIRANGAPUR(Mayurbhanj)
		PURNA KOLHO		Fao/0000008/2024
71	D-CMP/47220/2026	RAJENDRA NARAYAN SETH	SHARDHA DAS	/ /
	CMP/1863/2026	VS	VS	CIVIL JUDGE (SD),KUCHINDA(Sambalpu
		JAMINI KANTA SETH		TS/0000032/2002
72	D-CMP/50714/2026	PANKAJINI JENA	BISWAJIT MOHAPATRA	/ /
	CMP/1864/2026	VS	VS	2ND ADDL.CIVIL JUDGE(S.D.),BALASO
		KARUNAKAR JENA (DEAD)		CS/0000968/2017
73	D-CMP/49070/2026	PRIYA PRADHAN	SUMITRA MOHANTY	/ /
	CMP/1865/2026	VS	VS	CIVIL JUDGE(SD),KANTABANJI(Balangi
		RNAJIT SAHU		CMA/0000011/2020
74	D-CMP/49215/2026	RAMESH CHANDRA ROUT	MAHESWAR MOHANTY	/ /
	CMP/1866/2026	VS	VS	2ND A.D.J., BARIPADA(Mayurbhanj)
		MANAS KUMAR SAHU		Fao/0000011/2026
75	D-CMP/50141/2026	PADMA CHARAN BHATTA	UMESH CHANDRA PATNAIK	/ /
	CMP/1867/2026	VS	VS	CIVIL JUDGE (SD),NAYAGARH(Nayagarh
		KISHORE CHANDRA BHATTA @ PANDA		CS/0000122/2026
76	D-CONTC/49216/2026	SUBASH CHANDRA PATRA	TUSHAR KANTA NAYAK	/ /
	CONTC/7483/2026	VS	VS	()
		SHIVA HARSH, SR. DIVISIONAL COMMERCIAL MANAGER, SECUNDERABAD RAILWAY DIVISION, TELENGANA		//
77	D-CONTC/49982/2026	SATYA SWARUP DASH	MOHAMMED FARADISH	/ /
	CONTC/7484/2026	VS	VS	()
		DIBYASHREE MALLICK,ADDL. TAHASILDAR BHUBANESWAR		//
78	D-CONTC/51071/2026	RAJAN KUMAR DAS	M/S SOMA PATNAIK , A.PATNAIK, T.PATNAIK, P.AGARWAL, S.PAL	/ /
	CONTC/7485/2026	VS	VS	()
		PROFESSOR CHANDI PRASAD NANDA, VICE CHANCELLOR, UTKAL UNIVERSITY		//
79	D-CONTC/51075/2026	SURENDRA KUMAR PRUSTY	M/S SOMA PATNAIK , A.PATNAIK, T.PATNAIK, P.AGARWAL, S.PAL	/ /
	CONTC/7486/2026	VS	VS	()
		PROFESSOR CHANDI PRASAD NANDA, VICE CHANCELLOR, UTKAL UNIVERSITY		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/51129/2026	B.LAXMI	ADV.	/ /
	CONTC/7487/2026	VS	VS	()
		KALI PRASANNA MOHAPATRA, DIRECTOR ,HIGHER EDUCATION ODISHA, BHUBANESWAR		//
81	D-CONTC/51135/2026	VIKRAM PATNAIK	RASHMIKANTA MAHALIK	/ /
	CONTC/7488/2026	VS	VS	()
		JAYANT KUMAR JAYASINGH, O.A.S., TAHASILDAR, BHUBANESWAR		//
82	D-CONTC/51250/2026	DASAMAT MARNDI	ADV	/ /
	CONTC/7489/2026	VS	VS	()
		DR. ARABINDA KUMAR PADHEE,IAS, ADDITIONAL CHIEF SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.		//
83	D-CONTC/51001/2026	DR.RAJENDRA KUMAR MAHAPATRA	ADV.	/ /
	CONTC/7490/2026	VS	VS	()
		KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION ODISHA, BHUBANESWAR		//
84	D-CONTC/50918/2026	RABINDRA KUMAR AICH @ AYACH	ADV	/ /
	CONTC/7491/2026	VS	VS	()
		SUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPT.		//
85	D-CONTC/51006/2026	UMAKANTA SAHU	ADV.	/ /
	CONTC/7492/2026	VS	VS	()
		KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION ODISHA, BHUBANESWAR		//
86	D-CONTC/50919/2026	SUSHREE LABANYABATI PARIDA	ADV.	/ /
	CONTC/7493/2026	VS	VS	()
		ANANYA DAS, I.A.S, STATE PROJECT DIRECTOR, ODISHA SCHOOL EDUCATION PROGRAMME AUTHORITY		//
87	D-CONTC/51011/2026	DEVI PRASAD PADHEE	ADV.	/ /
	CONTC/7494/2026	VS	VS	()
		KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION ODISHA, BHUBANESWAR		//
88	D-CONTC/50921/2026	TRAILOKYA SWAIN	ADV	/ /
	CONTC/7495/2026	VS	VS	()
		SUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPT.,ODISHA		//
89	D-CONTC/51034/2026	SAMITA KUMARI PATTNAIK	ADV.	/ /
	CONTC/7496/2026	VS	VS	()
		KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION ODISHA, BHUBANESWAR		//
90	D-CONTC/50923/2026	PRABODHA KUMAR SAHOO	ADV	/ /
	CONTC/7497/2026	VS	VS	()
		PRATIK KUMAR DASH, SUPERINTENDING ENGINEER, MAHANADI BARRAGE DIVISION,GANDARPUR,CUTTACK		//
91	D-CONTC/50981/2026	PRASANNI DAS	BAIDHAR SAHOO	/ /

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	CONTC/7498/2026	VS	VS	()
		TAPATI PATTANAIK, C.E.O., THE UNITED PURI NIMAPARA CENTRAL COOPERATIVE BANK LTD., PURI		//
92	D-CONTC/50990/2026	ARATIBALA SAHU	SANGRAM JENA	/ /
	CONTC/7499/2026	VS	VS	()
		KALI PRASANNA MOHAPATRA, DIRECTOR ,HIGHER EDUCATION ODISHA		//
93	D-CONTC/50999/2026	SUBHAS CHANDRA PARIDA	ADV.	/ /
	CONTC/7500/2026	VS	VS	()
		JAYANTA JAYSING, TAHASILDAR, BHUBANESWAR		//
94	D-CONTC/51046/2026	DR.MANAS RANJAN MISRA	ADV.	/ /
	CONTC/7501/2026	VS	VS	()
		KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION ODISHA, BHUBANESWAR		//
95	D-CONTC/51069/2026	AMIYA BHUSAN DASH	ADV	/ /
	CONTC/7502/2026	VS	VS	()
		DEEPAK KUMAR PARHI, DISTRICT EDUCATION OFFICER, PURI		//
96	D-CONTC/51084/2026	DR.PRADEEPTA KUMAR PATANAIK	ADV.	/ /
	CONTC/7503/2026	VS	VS	()
		KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION ODISHA, BHUBANESWAR		//
97	D-CONTC/51113/2026	MINAKETAN JENA	ADV.	/ /
	CONTC/7504/2026	VS	VS	()
		DR.ARABINDA KUMAR PADHEE, IAS		//
98	D-CONTC/50827/2026	SANIMANI MAJHI	ADV.	/ /
	CONTC/7505/2026	VS	VS	()
		DR.N.THIRUMALA NAIK,IAS COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPARTMENT ,KHURDA		//
99	D-CONTC/51087/2026	DR.KALA CHAND DASH	ADV.	/ /
	CONTC/7506/2026	VS	VS	()
		KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION ODISHA, BHUBANESWAR		//
100	D-CONTC/45588/2026	DALI MALLICK	ADV.	/ /
	CONTC/7507/2026	VS	VS	()
		AMRIT RUTURAJ, IAS		//
101	D-CONTC/51107/2026	ANANTA GOPAL SAHU	ADV.	/ /
	CONTC/7508/2026	VS	VS	()
		MANISH AGARWAL, IAS		//
102	D-CONTC/50138/2026	MONALISA CHOUDHURY	KASHINATH PATTANAIK	/ /
	CONTC/7509/2026	VS	VS	()

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		AJAY ROUL, I.I.C. BADAMBADI P.S., CUTTACK		//
103	D-CONTC/51425/2026	PRAGYAN PARAMITA PADHI	SAIBRATA RATH	/ /
	CONTC/7510/2026	VS	VS	()
		AMRIT RUTURAJ, IAS		//
104	D-CONTC/51095/2026	SWARNALATA MOHANTY	NIRANJAN BEHERA	/ /
	CONTC/7511/2026	VS	VS	()
		SMRUTI RANJAN MOHANTY, IIC DHAULI POLICE STATION ,BHUBANESWAR		//
105	D-CONTC/51155/2026	KABITA MOHARANA	SAROJA KANTA SAMAL	/ /
	CONTC/7512/2026	VS	VS	()
		ASWATHY S., COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT., KHURDA		//
106	D-CONTC/46880/2026	SAMBARI KISKU	RAJESH RANJAN SAHOO	/ /
	CONTC/7513/2026	VS	VS	()
		KIRANDEEP KAUR SAHOTA ,IAS, COMMISSIONER MUNCIPAL CORPORATION, CUTTACK		//
107	D-CONTC/51221/2026	ARJUNA PRADHAN	ADV.	/ /
	CONTC/7514/2026	VS	VS	()
		SHUBHA SARMA, IAS		//
108	D-CONTC/51369/2026	MANOJ CHHACHHAN	SOURAV KUMAR PATEL	/ /
	CONTC/7515/2026	VS	VS	()
		KALIPRASANNA MOHAPATRA, I.A.S		//
109	D-CRLA/32489/2026	RABINDRA KUMAR ROUT	BISWOJEET LENKA	KHAIRA /18 /2025
	CRLA/1020/2026	VS	VS	SPECIAL JUDGE,BALASORE(Baleshwar)
		STATE OF ODISHA		Spl/0000048/2026
110	D-CRLA/32461/2026	LADA SIKAKA	PRASANTA KUMAR JENA	K.SINGHPUR /75 /2012
	CRLA/1021/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R
		STATE OF ODISHA		CT/0000071/2026
111	D-CRLA/26874/2026	DEBARAJ SAHU	BIJAYA KUMAR ROUTRAY	GOLANTHARA (BERHAMPUR) /275 /202
	CRLA/1022/2026	VS	VS	SPECIAL JUDGE(POCSO), BERHAMPUR
		STATE OF ODISHA		Spl/0000002/2021
112	D-CRLA/32363/2026	ASHISH KUMAR MAHANTA	DIGAMBAR SETHI	KEONJHAR TOWN /223 /2026
	CRLA/1023/2026	VS	VS	AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu
		STATE OF ODISHA		Spl/0000024/2026
113	D-CRLA/30833/2026	KANHU CHARAN DASH	RAMAKANTA SARANGI	NABARANGAPUR TOWN /132 /2021
	CRLA/1024/2026	VS	VS	A.D.J.,NAWARANGPUR(Nabarangapur)
		THE STATE OF ODISHA		CT/0000004/2023

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114	D-CRLA/32370/2026	ASHOK KUMAR ROUL@BABULA	BIRENDRA KUMAR PARDHI	KARANJIA /356 /2025
	CRLA/1025/2026	VS	VS	AD-HOC A.D.J.(FTSC),BARIPADA(Mayur
		STATE OF ODISHA		Spl/0000119/2025
115	D-CRLA/32523/2026	LIPUN UDURKULIA	AMIT KUMAR SAA	AGALPUR /65 /2024
	CRLA/1026/2026	VS	VS	2ND A.D.J., BALANGIR(Balangir)
		STATE OF ODISHA		SC/0000028/2025
116	D-CRLMC/31599/2026	SWARNALATA SAHOO	SURYAKANTA DASH	PATTAMUNDAI /122 /2015
	CRLMC/4004/2026	VS	VS	J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTA
		STATE OF ODISHA		GR/0000122/2015
117	D-CRLMC/30012/2026	GAJENDRA SAHOO	SEKH ZAKIR HUSSAIN	KAMAKHYANAGAR /198 /2007
	CRLMC/4005/2026	VS	VS	A.D.J.,KAMAKHYANAGAR(Dhenkanal)
		STATE OF ODISHA		CT/0000136/2026
118	D-CRLMC/33106/2026	PITA@PITABASA SAHU	AMIT KUMAR NATH	CHHENDIPADA /330 /2021
	CRLMC/4006/2026	VS	VS	DISTRICT AND SESSIONS JUDGE,ANGU
		STATE OF ODISHA		CT/0000149/2021
119	D-CRLMC/32529/2026	ABHIRAM KANDI	BISHNU PRASAD PRADHAN	CUTTACK VIGILANCE /8 /2023
	CRLMC/4007/2026	VS	VS	SPL.JUDGE (VIG),CUTTACK(Cuttack)
		STATE OF ODISHA(VIG.)		TR/0000001/2025
120	D-CRLMC/30883/2026	SITARAM SAHOO	RAJESWAR HOTA	BHUBANESWAR VIGILANCE /21 /2021
	CRLMC/4008/2026	VS	VS	SPECIAL JUDGE(VIG),BHUBANESWAR(
		STATE OF ODISHA(VIG.)		CRMC/0000004/2026
121	D-CRLMC/32534/2026	BISHNU CHARAN SAHOO	SUBHRANSU BHUSAN MOHANTY	BARANGA /30 /2012
	CRLMC/4009/2026	VS	VS	J.M.F.C.(II),CUTTACK(Cuttack)
		STATE OF ODISHA		GR/0000452/2012
122	D-CRLMC/31490/2026	HEMANTA KUMAR SWAIN	RANJAN KUMAR ROUT	MAHILA P.S. BUXIBAZAR /26 /2022
	CRLMC/4010/2026	VS	VS	J.M.F.C,CUTTACK(Cuttack)
		STATE OF ODISHA		GR/0000649/2026
123	D-CRLMC/33042/2026	BANAMALI BARIK	SOUMYA RANJAN DAS	UDITNAGAR /157 /2017
	CRLMC/4011/2026	VS	VS	1ST. A.D.J.,ROURKELA(Sundargarh)
		STATE OF ODISHA		ST/0000189/2026
124	D-CRLMC/32144/2026	BISWARANJAN SAHOO	SUMIT KUMAR MOHANTY	BADAMBADI /260 /2025
	CRLMC/4012/2026	VS	VS	J.M.F.C,CUTTACK(Cuttack)
		STATE OF ODISHA		GR/0000631/2025
125	D-CRLMC/33209/2026	RAMESH KUMAR MUKHI	BHABANI SANKAR DAS	PATTAMUNDAI /174 /2017

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	CRLMC/4013/2026	VS STATE OF ODISHA	VS	J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTA GR/0000170/2017
126	D-CRLMC/31488/2026	HEMANTA KUMAR SWAIN	RANJAN KUMAR ROUT	MAHILA P.S. BUXIBAZAR /26 /2022
	CRLMC/4014/2026	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000020/2025
127	D-CRLMC/32067/2026	TRIPATI @ SANA DAS @ SANO DAS	JYOTIRMAYA SAHOO	NABARANGAPUR TOWN /110 /2022
	CRLMC/4015/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE(POCSO), NABARANGP TR/0000019/2022
128	D-CRLMC/30875/2026	MANOJ SETH	SACHIDANANDA PADHEE	BARGARH /204 /2012
	CRLMC/4016/2026	VS STATE OF ODISHA	VS	CIVIL JUDGE(SD)-CUM-A.S.J (WOMENS CT/0000055/2015
129	D-CRLMP/31974/2026	SANJAY KUMAR SAHOO	KARUNAKAR NAYAK	MARINE PST TALCHUA /212 /2026
	CRLMP/1839/2026	VS STATE OF ODISHA	VS	() //
130	D-CRLMP/32752/2026	AISHA BEGUM	KARTIK CHANDRA TRIPATHY	/ /0
	CRLMP/1840/2026	VS STATE OF ODISHA	VS	() //
131	D-CRLMP/32842/2026	AJAY KUMAR BEHERA	KABIR KUMAR JENA	/ /0
	CRLMP/1841/2026	VS STATE OF ODISHA	VS	() //
132	D-CRLMP/30125/2026	CHATLA SATYAMA REDDY	SOUMYA DEV RAY	CHAMAKHANDI /166 /2022
	CRLMP/1842/2026	VS STATE OF ODISHA	VS	() //
133	D-CRLMP/32167/2026	GAYATRI PATRA	SUBHRANSU BHUSAN MOHANTY	/ /0
	CRLMP/1843/2026	VS STATE OF ODISHA	VS	() //
134	D-CRLMP/32586/2026	ABHIMANYU ROUT	ATMAJIT MANMITH DAS	/ /0
	CRLMP/1844/2026	VS STATE OF ODISHA	VS	() //
135	D-CRLMP/619/2026	LALIT MOHAN MANGARAJ		GOLANTHARA (BERHAMPUR) /137 /202
	CRLMP/1845/2026	VS STATE OF ODISHA	VS	() //
136	D-CRLMP/32757/2026	MAMATA SAHOO	KARTIK CHANDRA TRIPATHY	/ /0
	CRLMP/1846/2026	VS	VS	()

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		STATE OF ODISHA		//
137	D-CRLMP/32711/2026	ADIL HOSSAIN	PRATYUSHA NAIDU	/ /0
	CRLMP/1847/2026	VS	VS	JUDGE FAMILY COURT,CUTTACK(Cutta
		TABASSUM AZAD		CMA/0000037/2025
138	D-CRLREV/31935/2026	BHARAT SETHY	ACHYUTANANDA PATTANAIK	DHAMNAGAR /194 /2023
	CRLREV/818/2026	VS	VS	C.J.M.,BHADRAK(Bhadrak)
		STATE OF ODISHA		ST/0000119/2025
139	D-CRLREV/31533/2026	MADHUSUDAN ROUT	HARIHAR PANIGRAHI	/ /0
	CRLREV/819/2026	VS	VS	2ND A.D.J., BARIPADA(Mayurbhanj)
		THE REGISTRAR ,COURT OF DISTRICT AND SESSIONS JUDGE, BARIPADA		CRA/0000023/2023
140	D-CRLREV/33224/2026	SATYAPRAKASH MISHRA	SUSANTA KUMAR LENKA	KHURDA SADAR /150 /2026
	CRLREV/820/2026	VS	VS	S.D.J.M.,KHURDA(Khordha)
		STATE OF ODISHA		CMC/0000099/2026
141	D-CRLREV/32240/2026	NETRANANDA NAYAK	NIRANJAN LENKA	/ /0
	CRLREV/821/2026	VS	VS	1ST A.D.J., CUTTACK(Cuttack)
		MAMATA NAYAK		CRA/0000085/2025
142	D-CRLREV/33064/2026	GANGADHAR NAG	SISIRA PANIGRAHI	BHAWANIPATNA SADAR /530 /2025
	CRLREV/822/2026	VS	VS	DISTRICT & SESSIONS JUDGE, BHAWA
		STATE OF ODISHA		CT/0001135/2025
143	D-FAO/49885/2026	DHARITRI RATH	SUVEN KUMAR PANI	/ /
	FAO/1028/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000059/2015
144	D-FAO/51450/2026	BIBEKANANDA DASBABU	AUROBINDA SAHOO	/ /
	FAO/1029/2026	VS	VS	STATE EDUCATION TRIBUNAL,BHUBA
		STATE OF ODISHA		Gia/0000288/2014
145	D-FAO/51254/2026	RANJUBALA NANDA	AUROBINDA SAHOO	/ /
	FAO/1030/2026	VS	VS	STATE EDUCATION TRIBUNAL,BHUBA
		STATE OF ODISHA		Gia/0002783/2017
146	D-FAO/51397/2026	SANJU DAS	KARUNAKAR DAS	/ /
	FAO/1031/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000159/2025
147	D-FAO/51401/2026	MAYA SUKHARANJAN DAS@MAYA DAS	KARUNAKAR DAS	/ /
	FAO/1032/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000142/2025

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148	D-FAO/51374/2026	SHIVAJI KONDIBA PANHALE	KARUNAKAR DAS	/ /
	FAO/1033/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000127/2025
149	D-FAO/51393/2026	RABINDRA MAHARANA	KARUNAKAR DAS	/ /
	FAO/1034/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000088/2025
150	D-ITA/50074/2026	NEW INDIA	BRUNDABAN ROUT	/ /
	ITA/23/2026	VS	VS	()
		THE COMMISSIONER OF INCOME TAX (EXEMPTIONS), HYDERABAD		//
151	D-LAA/50835/2026	GENERAL MANAGER, EAST COAST RAILWAY, BHUBANESWAR	MILLON KUMAR, (C.G.C.)	/ /
	LAA/182/2026	VS	VS	PO, LA, R AND RA (ND), SAMBALPUR(S
		GOPAL CHARAN SINHA		LA/0000248/2024
152	D-MACA/23728/2026	LAKHIRAM MAJHI	KAPILA CHARAN NAYAK	/ /
	MACA/1020/2026	VS	VS	2ND M.A.C.T.,CUTTACK(Cuttack)
		SANTOSH KUMAR DASH		Mac/0000331/2016
153	D-MACA/49816/2026	DIVISIONAL MANAGER(CLAIMS), SHRIRAM GENERAL INSURANCE CO. LTD.,BHUBANESWAR	PRATAP KUMAR MAHALI	/ /
	MACA/1021/2026	VS	VS	3RD M.A.C.T,KENDRAPARA(Kendrapara
		BABITA SAHOO		Mac/0000032/2022
154	D-RPFAM/47076/2026	JITENDRA KUMAR DALAI	AMITAV TRIPATHY	/ /
	RPFAM/292/2026	VS	VS	JUDGE, FAMILY COURT, NAYAGARH(N
		SUMITRA DALAI		CRLMP/0000149/2025
155	D-RSA/49281/2026	PARAMANANDA BEHERA	AMIT PRASAD BOSE	/ /
	RSA/536/2026	VS	VS	DISTRICT & SESSIONS JUDGE,BALASO
		ADIKANDA BEHERA		RFA/0000045/2016
156	D-RSA/49387/2026	SURENDRA ROUT @ SURENDRA KUMAR ROUT	ANUPAM DASH	/ /
	RSA/537/2026	VS	VS	A.D.J.,BHADRAK(Bhadrak)
		SANTILATA ROUT		RFA/0000033/2023
157	D-STREV/48434/2026	M/S. SESA STERLITE LIMITED, JHARSUGUDA	SUBASH CHANDRA SAHOO	/ /
	STREV/40/2026	VS	VS	JUDICIAL MEMBER, ODISHA SALES TA
		STATE OF ODISHA		SA/0000047/2024
158	D-TRP(C)/49351/2026	SUBHASHRI NAYAK	SUNITA NANDA	/ /
	TRP(C)/341/2026	VS	VS	JUDGE, FAMILY COURT, BHADRAK(Bh
		RAJESH KABI		CP/0000271/2026
159	D-WA/42891/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,AGA	/ /

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	WA/1458/2026	VS	VS	()
		NIRANJAN DAS		//
160	D-WA/47712/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A.	/ /
	WA/1459/2026	VS	VS	()
		SHYAM SINGH MUNDARI		//
161	D-WA/50332/2026	REGISTRAR ,UTKAL UNIVERSITY, BHUBANESWAR	GYANA RANJAN MAHAPATRA	/ /
	WA/1460/2026	VS	VS	()
		ASHOK KUMAR SWAIN		//
162	D-WA/50683/2026	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	/ /
	WA/1461/2026	VS	VS	()
		NANDA KISHORE TANDI		//
163	D-WA/48186/2026	CENTRAL BANK OF INDIA , MUMBAI	SUDEEP KUMAR SARANGI	/ /
	WA/1462/2026	VS	VS	()
		CHITTARANJAN SWAIN		//
164	D-WA/48106/2026	CHIRMAN AND M.D,CENTRAL BANK OF INDIA	SUDEEP KUMAR SARANGI	/ /
	WA/1463/2026	VS	VS	()
		BABULA KUMAR SAHU		//
165	D-WA/48187/2026	CHAIRMAN AND M.D,CENTRAL BANK OF INDIA	SUDEEP KUMAR SARANGI	/ /
	WA/1464/2026	VS	VS	()
		PRADYUMNA KUMAR MOHANTY		//
166	D-WA/49809/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	/ /
	WA/1465/2026	VS	VS	()
		NIRUPAMA SAHOO		//
167	D-WA/46459/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	SAROJA KANTA SAMAL	/ /
	WA/1466/2026	VS	VS	()
		W. BAIRAGI REDDY		//
168	D-WA/46400/2026	VICE CHANCELLOR, UTKAL UNIVERSITY,VANI VIHAR,BHUBANESWAR	SAROJA KANTA SAMAL	/ /
	WA/1467/2026	VS	VS	()
		SULACHANA RAJ		//
169	D-WA/50149/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	/ /
	WA/1468/2026	VS	VS	()
		SUKESH CHANDRA PRADHAN		//
170	D-WA/50088/2026	STATE OF ODISHA	UDIT RANJAN JENA,A.G.A	/ /
	WA/1469/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		TANKADHAR NAG		//
171	D-WP(C)/50017/2026	RASMIKANTA SETHI	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35239/2026	VS	VS	()
		STATE OF ODISHA		//
172	D-WP(C)/45742/2026	DR.VANISHREE PANDA	ADYASIDHI MISHRA	/ /
	WP(C)/35425/2026	VS	VS	()
		STATE OF ODISHA		//
173	D-WP(C)/50533/2026	JAMBESWAR NAYAK	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35426/2026	VS	VS	()
		STATE OF ODISHA		//
174	D-WP(C)/50534/2026	PRAKASH KUMAR SWAIN	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35427/2026	VS	VS	()
		STATE OF ODISHA		//
175	D-WP(C)/47787/2026	SASMITA DALAI@MAHALIK	KAPILA CHARAN NAYAK	/ /
	WP(C)/35428/2026	VS	VS	()
		SUBRAT DALAI		//
176	D-WP(C)/50531/2026	DILLIP KUMAR DAS	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35429/2026	VS	VS	()
		STATE OF ODISHA		//
177	D-WP(C)/49509/2026	THE SUPERINTENDING ENGINEER, BAITARANI IRRIGATION DIVISION, KEONJHAR	BISWABARA DASH, A.S.C	/ /
	WP(C)/35430/2026	VS	VS	()
		SUDARSAN ROUT		//
178	D-WP(C)/50505/2026	SANJAYA KUMAR PARIDA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35431/2026	VS	VS	()
		STATE OF ODISHA		//
179	D-WP(C)/49564/2026	M/S MAHAVIR IRON AND STEELS, SUNDARGARH	MADHAB LAL AGARWAL	/ /
	WP(C)/35432/2026	VS	VS	()
		CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//
180	D-WP(C)/50507/2026	SATYABRATA MOHANTY	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35433/2026	VS	VS	()
		STATE OF ODISHA		//
181	D-WP(C)/49569/2026	M/S SAHOO BROTHERS JEWELLERS, SUNDARGARH	MADHAB LAL AGARWAL	/ /
	WP(C)/35434/2026	VS	VS	()
		CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/50973/2026	DEBI PRASAD PATTNAIK	DEEPALI MAHAPATRA	/ /
	WP(C)/35435/2026	VS	VS	()
		STATE OF ODISHA		//
183	D-WP(C)/41512/2026	MARYAM SCARIA	TUKUNA KUMAR MISHRA	/ /
	WP(C)/35436/2026	VS	VS	()
		STATE OF ODISHA		//
184	D-WP(C)/50532/2026	BISWANATH RANSINGH	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35437/2026	VS	VS	()
		STATE OF ODISHA		//
185	D-WP(C)/50508/2026	NIRANJAN BARIK	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35438/2026	VS	VS	()
		STATE OF ODISHA		//
186	D-WP(C)/49957/2026	RAUTARA TIPIRIA	RAJAKISHORE SAHOO	/ /
	WP(C)/35439/2026	VS	VS	()
		STATE OF ODISHA		//
187	D-WP(C)/50516/2026	KUSAL KORAS TIGGA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35440/2026	VS	VS	()
		STATE OF ODISHA		//
188	D-WP(C)/44256/2026	BIBHUTI BHUSAN RATH	RAMDAS ACHARY	/ /
	WP(C)/35441/2026	VS	VS	()
		STATE OF ODISHA		//
189	D-WP(C)/38357/2026	MEHBOOBUN NAHAR MILKY	AKANKHYA KABI	/ /
	WP(C)/35442/2026	VS	VS	()
		UNION OF INDIA		//
190	D-WP(C)/51043/2026	TRILOCHAN BEHERA	ABHAY KHANDELWAL	/ /
	WP(C)/35443/2026	VS	VS	()
		STATE OF ODISHA		//
191	D-WP(C)/44562/2026	PRADEEP KUMAR MOHAPATRA	STHITI DAS	/ /
	WP(C)/35444/2026	VS	VS	()
		STATE OF ODISHA		//
192	D-WP(C)/50611/2026	DULARI MURMU	PITAMBAR PANDA	/ /
	WP(C)/35445/2026	VS	VS	()
		STATE OF ODISHA		//
193	D-WP(C)/49709/2026	TAPAS KUMAR SAMANTARAY	SK.NEZAM	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/35446/2026	VS	VS	()
		STATE OF ODISHA		//
194	D-WP(C)/46268/2026	BALAJI PARAMAR	BHUBANANANDA LENKA	/ /
	WP(C)/35447/2026	VS	VS	()
		STATE OF ODISHA		//
195	D-WP(C)/50250/2026	ARJUN KUMAR SAHOO	SUSANTA KUMAR BARAL	/ /
	WP(C)/35448/2026	VS	VS	()
		STATE OF ODISHA		//
196	D-WP(C)/50129/2026	KUNI BISWAL	SUKANTA KUMAR NAYAK	/ /
	WP(C)/35449/2026	VS	VS	()
		STATE OF ODISHA		//
197	D-WP(C)/50501/2026	BHANJA KUMAR	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35450/2026	VS	VS	()
		STATE OF ODISHA		//
198	D-WP(C)/50630/2026	SURENDRA KUMAR BEHERA	SIDHESWAR MALLIK	/ /
	WP(C)/35451/2026	VS	VS	()
		STATE OF ODISHA		//
199	D-WP(C)/48377/2026	APRIZE COLLEGE OF MEDICAL SCIENCE, SAMBALPUR	RANJAN KUMAR NAYAK	/ /
	WP(C)/35452/2026	VS	VS	()
		STATE OF ODISHA		//
200	D-WP(C)/50515/2026	DIPTI RANJAN MOHARANA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35453/2026	VS	VS	()
		STATE OF ODISHA		//
201	D-WP(C)/50198/2026	BIRENDRA GARNAIK	BIREN SANKAR TRIPATHY	/ /
	WP(C)/35454/2026	VS	VS	()
		STATE OF ODISHA		//
202	D-WP(C)/50821/2026	BEENAPANI MOHARANA	KEDAR KUMAR DASH	/ /
	WP(C)/35455/2026	VS	VS	()
		THE REGIONAL MANAGER, INDIAN OVERSEAS BANK, WEST SAHIDNAGAR, BHUBANESWAR		//
203	D-WP(C)/50118/2026	BINODINI HARICHANDAN	HARA PRASAD RATH	/ /
	WP(C)/35456/2026	VS	VS	()
		STATE OF ODISHA		//
204	D-WP(C)/50993/2026	M/S SAMIR KUMAR MOHANTY	SIDHANT DWIBEDI	/ /
	WP(C)/35457/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI		//
205	D-WP(C)/50825/2026	M/S. ARCHANA AGRO, NAYAGARH	ASHISH KUMAR SAMAL	/ /
	WP(C)/35458/2026	VS	VS	()
		THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK		//
206	D-WP(C)/50119/2026	BHARAT CHANDRA GUIN	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/35459/2026	VS	VS	()
		STATE OF ODISHA		//
207	D-WP(C)/50162/2026	DILLIP KUMAR SAHOO	SUSIL KUMAR PATTNAIK	/ /
	WP(C)/35460/2026	VS	VS	()
		STATE OF ODISHA		//
208	D-WP(C)/50836/2026	AJAYA KUMAR BARIK	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/35461/2026	VS	VS	()
		STATE OF ODISHA		//
209	D-WP(C)/51127/2026	BISHIKESHAN SAHOO	SUBHADUTTA ROUTRAY	/ /
	WP(C)/35462/2026	VS	VS	()
		STATE OF ODISHA		//
210	D-WP(C)/49945/2026	ASHOK DAS	PRATIK NAYAK	/ /
	WP(C)/35463/2026	VS	VS	()
		THE COLLECTOR, KENDRAPARA		//
211	D-WP(C)/50164/2026	NILAMANI SAHU	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/35464/2026	VS	VS	()
		STATE OF ODISHA		//
212	D-WP(C)/50452/2026	VITARCHHA PRIME HOME ASSOCIATION OF ALLOTTEES, BHUBANESWAR	MOHIT AGARWAL	/ /
	WP(C)/35465/2026	VS	VS	()
		PURI KONARK DEVELOPMENT AUTHORITY, PURI		//
213	D-WP(C)/50837/2026	ABHIMANYU DAS	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/35466/2026	VS	VS	()
		STATE OF ODISHA		//
214	D-WP(C)/50122/2026	RASMI @ RASMITA @ RASHMITA NAIK	PRAKASH KUMAR MISHRA	/ /
	WP(C)/35467/2026	VS	VS	()
		MAHANADI COALFIELDS LIMITED, SAMBALPUR		//
215	D-WP(C)/50474/2026	BARUN BHOI	SHASHI BHUSAN JENA	/ /
	WP(C)/35468/2026	VS	VS	()
		STATE OF ODISHA		//

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216	D-WP(C)/51133/2026	JAYADEV KHADIA	SUBHADUTTA ROUTRAY	/ /
	WP(C)/35469/2026	VS	VS	()
		STATE OF ODISHA		//
217	D-WP(C)/51137/2026	MAHESWAR BEHERA	SUBHADUTTA ROUTRAY	/ /
	WP(C)/35470/2026	VS	VS	()
		STATE OF ODISHA		//
218	D-WP(C)/50838/2026	PRABINA KUMAR MUDULI	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/35471/2026	VS	VS	()
		STATE OF ODISHA		//
219	D-WP(C)/43889/2026	SUKRA HANTALA	BIBHU PRASAD CHHUALSINGH	/ /
	WP(C)/35472/2026	VS	VS	()
		STATE OF ODISHA		//
220	D-WP(C)/50125/2026	SUDAM NAYAK	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35473/2026	VS	VS	()
		STATE OF ODISHA		//
221	D-WP(C)/50839/2026	M.C. OF SHREE GUPTESWAR HIGH SCHOOL, KEONJHAR	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/35474/2026	VS	VS	()
		STATE OF ODISHA		//
222	D-WP(C)/50476/2026	PRASANTA KUMAR MOHANTY	SHASHI BHUSAN JENA	/ /
	WP(C)/35475/2026	VS	VS	()
		STATE OF ODISHA		//
223	D-WP(C)/50168/2026	ABHYA KUMAR SETHI	PRONOY MOHANTY	/ /
	WP(C)/35476/2026	VS	VS	()
		STATE OF ODISHA		//
224	D-WP(C)/47791/2026	UDAYA KUMAR JENA	LAXMIKANTA MOHANTY	/ /
	WP(C)/35477/2026	VS	VS	()
		STATE OF ODISHA		//
225	D-WP(C)/50123/2026	DIBAN SINGH	ARJUNA CHARANA BEHERA	/ /
	WP(C)/35478/2026	VS	VS	()
		STATE OF ODISHA		//
226	D-WP(C)/50903/2026	JAYADEV BISWAL	KUNAL KUMAR SWAIN	/ /
	WP(C)/35479/2026	VS	VS	()
		STATE OF ODISHA		//
227	D-WP(C)/50478/2026	BHAGIRATHI ROUL	SHASHI BHUSAN JENA	/ /

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	WP(C)/35480/2026	VS	VS	()
		STATE OF ODISHA		//
228	D-WP(C)/50633/2026	HARIDHAR BISI @ MALI	MANOJ KUMAR PATI	/ /
	WP(C)/35481/2026	VS	VS	()
		STATE OF ODISHA		//
229	D-WP(C)/50479/2026	SANJEEB KUMAR NAYAK	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35482/2026	VS	VS	()
		STATE OF ODISHA		//
230	D-WP(C)/47953/2026	BIBHASINI DHAL	PRASANNA KUMAR RATH (1)	/ /
	WP(C)/35483/2026	VS	VS	()
		STATE OF ODISHA		//
231	D-WP(C)/50493/2026	RANJAN KUMAR MOHANTY	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35484/2026	VS	VS	()
		STATE OF ODISHA		//
232	D-WP(C)/50517/2026	HRUDANANDA SABAR	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35485/2026	VS	VS	()
		STATE OF ODISHA		//
233	D-WP(C)/48227/2026	AJAYA KUMAR SAHOO	LAXMIKANTA MOHANTY	/ /
	WP(C)/35486/2026	VS	VS	()
		STATE OF ODISHA		//
234	D-WP(C)/51289/2026	M/S SHREE BHARAT MOTORS LIMITED, KHURDA	GOPABANDHU DASH	/ /
	WP(C)/35487/2026	VS	VS	()
		PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK		//
235	D-WP(C)/50518/2026	MANASI BARAL	MALAYA KETAN BALABANTARAY	/ /
	WP(C)/35488/2026	VS	VS	()
		STATE OF ODISHA		//
236	D-WP(C)/48838/2026	SIBA SHAKTI SHG, DHENKANAL	NIKUNJA KUMAR ROUT	/ /
	WP(C)/35489/2026	VS	VS	()
		STATE OF ODISHA		//
237	D-WP(C)/50924/2026	NABIN PANIGRAHI	KUNAL KUMAR SWAIN	/ /
	WP(C)/35490/2026	VS	VS	()
		STATE OF ODISHA		//
238	D-WP(C)/50113/2026	HIMADRI BHUSAN MOHAPATRA	SUDEEP KUMAR SARANGI	/ /
	WP(C)/35491/2026	VS	VS	()

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		STATE OF ODISHA		//
239	D-WP(C)/50978/2026	MAMI DALEI	DURGESH NARAYAN RATH	/ /
	WP(C)/35492/2026	VS	VS	()
		STATE OF ODISHA		//
240	D-WP(C)/49536/2026	JYOSHNARANI PATI	GANESH PRASAD SAMAL	/ /
	WP(C)/35493/2026	VS	VS	()
		STATE OF ODISHA		//
241	D-WP(C)/49718/2026	M/S. OMM ENGINEERING WORKS , JAGATSINGHPUR	SAKTI PRASAD DAS	/ /
	WP(C)/35494/2026	VS	VS	()
		DIRECTOR, REGIONAL OFFICE, E.S.I.C., ODISHA BHUBANESWAR		//
242	D-WP(C)/50098/2026	SURAPRASAD DAS	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35495/2026	VS	VS	()
		STATE OF ODISHA		//
243	D-WP(C)/50114/2026	AJIT KUMAR SETHI	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35496/2026	VS	VS	()
		STATE OF ODISHA		//
244	D-WP(C)/51312/2026	DR. PRABHASH KUMAR NAIK	AVIJIT MISHRA	/ /
	WP(C)/35497/2026	VS	VS	()
		STATE OF ODISHA		//
245	D-WP(C)/50101/2026	HAREKRUSHNA DAS	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35498/2026	VS	VS	()
		STATE OF ODISHA		//
246	D-WP(C)/51285/2026	SUNITA KERKETTA	PABITRA KUMAR NAYAK	/ /
	WP(C)/35499/2026	VS	VS	()
		STATE OF ODISHA		//
247	D-WP(C)/49730/2026	THE SUPERINTENDING ENGINEER PURI IRRIGATION DIVISION, PURI	PRABIR KUMAR RAY, A.G.A	/ /
	WP(C)/35500/2026	VS	VS	()
		SAILABALA NAYAK		//
248	D-WP(C)/51287/2026	SAROJ KUMAR KERKETTA	PABITRA KUMAR NAYAK	/ /
	WP(C)/35501/2026	VS	VS	()
		STATE OF ODISHA		//
249	D-WP(C)/51049/2026	RAJESH KUMAR SETH	KUNAL KUMAR SWAIN	/ /
	WP(C)/35502/2026	VS	VS	()
		STATE OF ODISHA		//

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250	D-WP(C)/50264/2026	M/S SRABANI CONSTRUCTION	RANJAN KUMAR ROUT	/ /
	WP(C)/35503/2026	VS	VS	()
		DEBT RECOVERY TRIBUNAL ,CUTTACK		//
251	D-WP(C)/50197/2026	DR.HIMANSHU SEKHAR MISHRA	SUBHADUTTA ROUTRAY	/ /
	WP(C)/35504/2026	VS	VS	()
		STATE OF ODISHA		//
252	D-WP(C)/50103/2026	PABITRA KUMAR SETHY	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35505/2026	VS	VS	()
		STATE OF ODISHA		//
253	D-WP(C)/50105/2026	DHARMENDRA BEHERA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35506/2026	VS	VS	()
		STATE OF ODISHA		//
254	D-WP(C)/50233/2026	BISHESWAR NAIK	PRABHAT KUMAR DAS	/ /
	WP(C)/35507/2026	VS	VS	()
		STATE OF ODISHA		//
255	D-WP(C)/50442/2026	M/S.GISS SECURITY SERVICES PVT.LTD., CUTTACK	LALIT MOHAN NANDA	/ /
	WP(C)/35508/2026	VS	VS	()
		UNION OF INDIA		//
256	D-WP(C)/51164/2026	SUSANTA @ SUSANTA KUMAR BEHERA	SRINIBAS KHANDAI	/ /
	WP(C)/35509/2026	VS	VS	()
		STATE OF ODISHA		//
257	D-WP(C)/50266/2026	SUSAMA PATTNAIK	ABHAS MOHANTY	/ /
	WP(C)/35510/2026	VS	VS	()
		STATE OF ODISHA		//
258	D-WP(C)/49143/2026	PRABINA MISHRA	KSHIROD KUMAR SWAIN	/ /
	WP(C)/35511/2026	VS	VS	()
		STATE OF ODISHA		//
259	D-WP(C)/50207/2026	SOUMYA RANJAN BEHERA	ALOK KUMAR MOHANTY	/ /
	WP(C)/35512/2026	VS	VS	()
		THE CEO AND MANAGING DIRECTOR CANARA BANK, HEAD OFFICE 6648, BENGALURU		//
260	D-WP(C)/50525/2026	SURYA NARAYAN SAHOO	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35513/2026	VS	VS	()
		STATE OF ODISHA		//
261	D-WP(C)/51510/2026	DHARMU MUNDA	ANUPAM RATH	/ /

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	WP(C)/35514/2026	VS	VS	()
		STATE OF ODISHA		//
262	D-WP(C)/51511/2026	DHARMU MUNDA	ANUPAM RATH	/ /
	WP(C)/35515/2026	VS	VS	()
		STATE OF ODISHA		//
263	D-WP(C)/51283/2026	SANGRAM KESHARI SAMAL	SITANSU MOHAN SINGH	/ /
	WP(C)/35516/2026	VS	VS	()
		STATE OF ODISHA		//
264	D-WP(C)/50509/2026	M/S APEX NEURO SCAN AND DIAGNOSTICS (P) LTD., CUTTACK	LAMBIT SENAPATI	/ /
	WP(C)/35517/2026	VS	VS	()
		STATE OF ODISHA		//
265	D-WP(C)/51210/2026	BASANTA KUMAR DAS	AMIYA KUMAR CHHATOI	/ /
	WP(C)/35518/2026	VS	VS	()
		STATE OF ODISHA		//
266	D-WP(C)/49488/2026	DR.PRATAP KUMAR DAS	TANMAY MISHRA	/ /
	WP(C)/35519/2026	VS	VS	()
		STATE OF ODISHA		//
267	D-WP(C)/50519/2026	JADU HANSDA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35520/2026	VS	VS	()
		STATE OF ODISHA		//
268	D-WP(C)/51215/2026	GOPINATH DAS	MUKESH MAHANAND	/ /
	WP(C)/35521/2026	VS	VS	()
		STATE OF ODISHA		//
269	D-WP(C)/49944/2026	BIJAYA KUMAR BEHERA	PRATIK NAYAK	/ /
	WP(C)/35522/2026	VS	VS	()
		UNION OF INDIA		//
270	D-WP(C)/50521/2026	RAJKISHORE MAJHI	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35523/2026	VS	VS	()
		STATE OF ODISHA		//
271	D-WP(C)/49731/2026	THE SUPERINTENDING ENGINEER, PURI IRRIGATION DIVISION,PURI	PRABIR KUMAR RAY, A.G.A	/ /
	WP(C)/35524/2026	VS	VS	()
		KESHAB MALLIK		//
272	D-WP(C)/51513/2026	BIJAY MIRDHA	ANUPAM RATH	/ /
	WP(C)/35525/2026	VS	VS	()

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		STATE OF ODISHA		//
273	D-WP(C)/51178/2026	PRADIPTA MARTHA	SRINIBAS KHANDAI	/ /
	WP(C)/35526/2026	VS	VS	()
		STATE OF ODISHA		//
274	D-WP(C)/50099/2026	BAIKUNTHANATH SAHOO	MAHESWAR MOHANTY	/ /
	WP(C)/35527/2026	VS	VS	()
		STATE OF ODISHA		//
275	D-WP(C)/51157/2026	KULAMANI BEHERA	SRINIBAS KHANDAI	/ /
	WP(C)/35528/2026	VS	VS	()
		STATE OF ODISHA		//
276	D-WP(C)/51216/2026	NILEDRI JANI	AMIYA KUMAR CHHATOI	/ /
	WP(C)/35529/2026	VS	VS	()
		STATE OF ODISHA		//
277	D-WP(C)/49550/2026	PRASHANTA KUMAR JENA	ANSHUMAN DAS	/ /
	WP(C)/35530/2026	VS	VS	()
		COLLECTOR, KEONJHAR		//
278	D-WP(C)/51218/2026	GAGAN BIHARI NAYAK	AMIYA KUMAR CHHATOI	/ /
	WP(C)/35531/2026	VS	VS	()
		STATE OF ODISHA		//
279	D-WP(C)/51168/2026	RABINDRA DAS	SRINIBAS KHANDAI	/ /
	WP(C)/35532/2026	VS	VS	()
		STATE OF ODISHA		//
280	D-WP(C)/49555/2026	PARMESWAR BARIK	ANSHUMAN DAS	/ /
	WP(C)/35533/2026	VS	VS	()
		COLLECTOR, KEONJHAR		//
281	D-WP(C)/49875/2026	USCHHABA SABAR	PRASANTA KUMAR SATAPATHY	/ /
	WP(C)/35534/2026	VS	VS	()
		STATE OF ODISHA		//
282	D-WP(C)/51182/2026	AJAY@AJAY KUMAR SINGH	SRINIBAS KHANDAI	/ /
	WP(C)/35535/2026	VS	VS	()
		STATE OF ODISHA		//
283	D-WP(C)/49974/2026	DASARATHI BARAL	JAGANNATH BHUYAN	/ /
	WP(C)/35536/2026	VS	VS	()
		STATE OF ODISHA		//

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284	D-WP(C)/51184/2026	ZUBIN BAL	SIBASIS SAMANTARAY	/ /
	WP(C)/35537/2026	VS	VS	()
		STATE OF ODISHA		//
285	D-WP(C)/49561/2026	ISLUM KHAN	ANSHUMAN DAS	/ /
	WP(C)/35538/2026	VS	VS	()
		COLLECTOR, KEONJHAR		//
286	D-WP(C)/51222/2026	LAXMI NAYAK	AMIYA KUMAR CHHATOI	/ /
	WP(C)/35539/2026	VS	VS	()
		STATE OF ODISHA		//
287	D-WP(C)/51186/2026	HRUSIKESH DAS	SRINIBAS KHANDAI	/ /
	WP(C)/35540/2026	VS	VS	()
		STATE OF ODISHA		//
288	D-WP(C)/49898/2026	SUBRATA KUMAR PANIGRAHI	KUNAL KUMAR SWAIN	/ /
	WP(C)/35541/2026	VS	VS	()
		STATE OF ODISHA		//
289	D-WP(C)/51225/2026	PRAFULLA TANTI	AMIYA KUMAR CHHATOI	/ /
	WP(C)/35542/2026	VS	VS	()
		STATE OF ODISHA		//
290	D-WP(C)/49089/2026	TARINI PRASAD DAS	ASHOK KUMAR MOHAPATRA	/ /
	WP(C)/35543/2026	VS	VS	()
		THE DEPUTY DIRECTOR, CONSOLIDATION, BHUBANESWAR		//
291	D-WP(C)/50107/2026	TRILOCHANA BEHERA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35544/2026	VS	VS	()
		STATE OF ODISHA		//
292	D-WP(C)/49882/2026	S.K.ABDUL RAHEMAN	CHITTA RANJAN PATTNAIK	/ /
	WP(C)/35545/2026	VS	VS	()
		STATE OF ODISHA		//
293	D-WP(C)/49900/2026	SANTI BRICKS EARTH QUARRY, BALASORE	RAMA CHANDRA JENA	/ /
	WP(C)/35546/2026	VS	VS	()
		STATE OF ODISHA		//
294	D-WP(C)/50111/2026	MANGULI CHARAN MALLICK	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35547/2026	VS	VS	()
		STATE OF ODISHA		//
295	D-WP(C)/50112/2026	PRAGYAN RAY	SUDEEP KUMAR SARANGI	/ /

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	WP(C)/35548/2026	VS	VS	()
		STATE OF ODISHA		//
296	D-WP(C)/49908/2026	JAY NARAYAN MISHRA	HRUDANANDA TRIPATHY	/ /
	WP(C)/35549/2026	VS	VS	()
		STATE OF ODISHA		//
297	D-WP(C)/49549/2026	SRIKANTA BARIK	ANSHUMAN DAS	/ /
	WP(C)/35550/2026	VS	VS	()
		COLLECTOR, KEONJHAR		//
298	D-WP(C)/50036/2026	PURIT GOUD @ LAHAJAL	AKASH KUMAR PATTAJOSHI	/ /
	WP(C)/35551/2026	VS	VS	()
		STATE OF ODISHA		//
299	D-WP(C)/50096/2026	BIJOY KUMAR DAS	AJAYA KUMAR NAYAK	/ /
	WP(C)/35552/2026	VS	VS	()
		STATE OF ODISHA		//
300	D-WP(C)/51448/2026	DIPAK KUMAR PANIGRAHI	BIGYAN KUMAR SHARMA	/ /
	WP(C)/35553/2026	VS	VS	()
		STATE OF ODISHA		//
301	D-WP(C)/49568/2026	SRIKANTA BARIK	ANSHUMAN DAS	/ /
	WP(C)/35554/2026	VS	VS	()
		COLLECTOR, KEONJHAR		//
302	D-WP(C)/50097/2026	SANTOSH KUMAR BHOI	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35555/2026	VS	VS	()
		STATE OF ODISHA		//
303	D-WP(C)/49726/2026	THE SUPERINTENDING ENGINEER, PURI IRRIGATION DIVISION	PRABIR KUMAR RAY, A.G.A	/ /
	WP(C)/35556/2026	VS	VS	()
		ARJUNA SRICHANDAN		//
304	D-WP(C)/51158/2026	M.C. OF B.B.C. BIDYAPITHA HIGH SCHOOL, TOTAPADA, BHADRAK	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/35557/2026	VS	VS	()
		STATE OF ODISHA		//
305	D-WP(C)/51153/2026	M.C. OF KURUNIA HIGH SCHOOL, KURUNIA, BALASORE	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/35558/2026	VS	VS	()
		STATE OF ODISHA		//
306	D-WP(C)/51196/2026	M.C. OF CHANDRADHWAJAPUR U.P. (M.E) SCHOOL, JAGATSINGHPUR	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/35559/2026	VS	VS	()

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		STATE OF ODISHA		//
307	D-WP(C)/51174/2026	M.C OF BHAGABATI UCHHA VIDYAPITHA, BARADA, BALASORE	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/35560/2026	VS	VS	()
		STATE OF ODISHA		//
308	D-WP(C)/51190/2026	PATITAPABAN SINGH	KALANDI CHARAN SAHOO	/ /
	WP(C)/35561/2026	VS	VS	()
		STATE OF ODISHA		//
309	D-WP(C)/49728/2026	THE SUPERINTENDING ENGINEER, PURI IRRIGATION DIVISION,PURI	PRABIR KUMAR RAY, A.G.A	/ /
	WP(C)/35562/2026	VS	VS	()
		KALANDI MALIK		//
310	D-WP(C)/51209/2026	SNIGDHA MANJARI PRADHAN	STHITI DAS	/ /
	WP(C)/35563/2026	VS	VS	()
		STATE OF ODISHA		//
311	D-WP(C)/51162/2026	M.C. OF LAXMI NARAYAN HIGH SCHOOL, KUDIA, BALASORE	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/35564/2026	VS	VS	()
		STATE OF ODISHA		//
312	D-WP(C)/50034/2026	THE SUPERINTENDING ENGINEER, BAITARANI IRRIGATION DEVISION, KEONJHAR	BISWABARA DASH, A.S.C	/ /
	WP(C)/35565/2026	VS	VS	()
		KRUSHNA CHANDRA NAYAK		//
313	D-WP(C)/50262/2026	ABHIRAM SHARMA	AMITABH MISHRA	/ /
	WP(C)/35566/2026	VS	VS	()
		MAHANADI COALFIELDS LTD., SAMBALPUR		//
314	D-WP(C)/51517/2026	NAMITA LENKA	SIDHESWAR MALLIK	/ /
	WP(C)/35567/2026	VS	VS	()
		STATE OF ODISHA		//
315	D-WP(C)/51180/2026	B.EJIYA DORA	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/35568/2026	VS	VS	()
		STATE OF ODISHA		//
316	D-WP(C)/47764/2026	DHANANJAY MOHANTA	BISWAJIT NAYAK	/ /
	WP(C)/35569/2026	VS	VS	()
		STATE OF ODISHA		//
317	D-WP(C)/51169/2026	M.C. OF KRUPASINDHU U.P.(M.E) SCHOOL, BITIPUR	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/35570/2026	VS	VS	()
		STATE OF ODISHA		//

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318	D-WP(C)/48144/2026	SOUMYA RANJAN PANI	DR.NIRANJAN SWAIN	/ /
	WP(C)/35571/2026	VS	VS	()
		STATE OF ODISHA		//
319	D-WP(C)/50035/2026	THE SUPERINTENDING ENGINEER, BAITARANI IRRIGATION DIVISION, SALAPADA, BHOMBARA	BISWAJIT DASH, A.S.C	/ /
	WP(C)/35572/2026	VS	VS	()
		DINABANDHU KESHI		//
320	D-WP(C)/51191/2026	SMITARANI PATRA	PRAKASH KUMAR ROUT	/ /
	WP(C)/35573/2026	VS	VS	()
		STATE OF ODISHA		//
321	D-WP(C)/50133/2026	DR.ASEEMA SAMAL	SAROJA KANTA SAMAL	/ /
	WP(C)/35574/2026	VS	VS	()
		STATE OF ODISHA		//
322	D-WP(C)/51278/2026	NRUSINGHA BEHERA	SWAPNIL ROY	/ /
	WP(C)/35575/2026	VS	VS	()
		STATE OF ODISHA		//
323	D-WP(C)/45592/2026	AKHANDALMANI WOMEN SELF HELP GROUP(WSHG), JAJPUR	RAMASHISH ACHARYA	/ /
	WP(C)/35576/2026	VS	VS	()
		STATE OF ODISHA		//
324	D-WP(C)/51204/2026	ABHIMANYU DAKUA	MUKESH MAHANAND	/ /
	WP(C)/35577/2026	VS	VS	()
		STATE OF ODISHA		//
325	D-WP(C)/51150/2026	UMAKANTA PRADHAN	NIRANJAN LENKA	/ /
	WP(C)/35578/2026	VS	VS	()
		STATE OF ODISHA		//
326	D-WP(C)/50885/2026	A PUNA	DEBIDUTTA MOHAPATRA	/ /
	WP(C)/35579/2026	VS	VS	()
		STATE OF ODISHA		//
327	D-WP(C)/49729/2026	THE SUPERINTENDING ENGINEER, PURI IRRIGATION DIVISION	PRABIR KUMAR RAY, A.G.A	/ /
	WP(C)/35580/2026	VS	VS	()
		BASANTA KUMAR PATTANAIK		//
328	D-WP(C)/50243/2026	GOBINDA BEHERA	RANJAN KUMAR NAYAK	/ /
	WP(C)/35581/2026	VS	VS	()
		TAHASILDAR, BARANG, KATAK		//
329	D-WP(C)/51201/2026	ABINASH PATRA	MUKESH MAHANAND	/ /

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	WP(C)/35582/2026	VS	VS	()
		STATE OF ODISHA		//
330	D-WP(C)/50217/2026	SANTOS KUMAR SAHU	SUBHASREE MOHANTY	/ /
	WP(C)/35583/2026	VS	VS	()
		STATE OF ODISHA		//
331	D-WP(C)/50045/2026	RAMANI RANJAN TRIPATHY	TUSHAR KANTA NAYAK	/ /
	WP(C)/35584/2026	VS	VS	()
		STATE OF ODISHA		//
332	D-WP(C)/50139/2026	ASHOK KUMAR PANDA	NARESH CHANDRA JENA	/ /
	WP(C)/35585/2026	VS	VS	()
		STATE OF ODISHA		//
333	D-WP(C)/46357/2026	SANYASI GOUNTIA	PRASANNA KUMAR RATH	/ /
	WP(C)/35586/2026	VS	VS	()
		STATE OF ODISHA		//
334	D-WP(C)/50884/2026	RAJ KUMAR SAHOO	DEBIDUTTA MOHAPATRA	/ /
	WP(C)/35587/2026	VS	VS	()
		STATE OF ODISHA		//
335	D-WP(C)/51463/2026	RANJAN KUMAR SAHOO	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/35588/2026	VS	VS	()
		STATE OF ODISHA		//
336	D-WP(C)/51512/2026	RABINDRANATH JAGADEV	RABINDRANATH BARIK	/ /
	WP(C)/35589/2026	VS	VS	()
		STATE OF ODISHA		//
337	D-WP(C)/51537/2026	NIRMALA KANTIPRASAD PANDYA	AMITABH MISHRA	/ /
	WP(C)/35590/2026	VS	VS	()
		STATE OF ODISHA		//
338	D-WP(C)/48300/2026	DHAMRA LNG TERMINAL PRIVATE LTD.,BHADRAK	PRANAYA KISHORE HARICHANDAN	/ /
	WP(C)/35591/2026	VS	VS	()
		ASSISTANT COMMISSIONER OF CUSTOMS DHAMRA, BHADRAK		//
339	D-WP(C)/50542/2026	DASARA MUNDA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35592/2026	VS	VS	()
		STATE OF ODISHA		//
340	D-WP(C)/51234/2026	ARUN KUMAR PADHEE	AUROBINDA SAHOO	/ /
	WP(C)/35593/2026	VS	VS	()

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		STATE OF ODISHA		//
341	D-WP(C)/49031/2026	PRADEEP KUMAR PATRA@PRADEEP PATRA	RAJ KISHOR SWAIN	/ /
	WP(C)/35594/2026	VS	VS	()
		STATE OF ODISHA		//
342	D-WP(C)/50544/2026	FAKIR KANHAR	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35595/2026	VS	VS	()
		STATE OF ODISHA		//
343	D-WP(C)/51205/2026	SONALI PRIYADARSINI MOHANTY	MUKESH MAHANAND	/ /
	WP(C)/35596/2026	VS	VS	()
		STATE OF ODISHA		//
344	D-WP(C)/50968/2026	MANAGING COMMITTEE OF KUMUNDA HIGH SCHOOL, ANGUL	KUNAL KUMAR SWAIN	/ /
	WP(C)/35597/2026	VS	VS	()
		STATE OF ODISHA		//
345	D-WP(C)/50546/2026	ANANDA CHANDRA MAJHI	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35598/2026	VS	VS	()
		STATE OF ODISHA		//
346	D-WP(C)/50848/2026	ASHUTOSH PRASAD RATH	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/35599/2026	VS	VS	()
		STATE OF ODISHA		//
347	D-WP(C)/51232/2026	BHARATA PANDA	AUROBINDA SAHOO	/ /
	WP(C)/35600/2026	VS	VS	()
		STATE OF ODISHA		//
348	D-WP(C)/51173/2026	MIR MOHAMMED QUASIMUDDIN	BANAMALI SAHOO	/ /
	WP(C)/35601/2026	VS	VS	()
		COLLECTOR, KHURDA		//
349	D-WP(C)/51518/2026	SUDARSAN SAHU	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/35602/2026	VS	VS	()
		STATE OF ODISHA		//
350	D-WP(C)/51266/2026	PRASHANT KUMAR SAHU	AFIYAH KHANUM	/ /
	WP(C)/35603/2026	VS	VS	()
		STATE OF ODISHA		//
351	D-WP(C)/50850/2026	RAJKISHORE JENA	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/35604/2026	VS	VS	()
		STATE OF ODISHA		//

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352	D-WP(C)/51473/2026	SANDHYARANI KANDI	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/35605/2026	VS	VS	()
		STATE OF ODISHA		//
353	D-WP(C)/51309/2026	SATYASAI SCHOOL OF ENGINEERING (DIPLOMA),BALASORE	DEVI PRASAD DASH	/ /
	WP(C)/35606/2026	VS	VS	()
		STATE OF ODISHA		//
354	D-WP(C)/50853/2026	GOLEKHA SAMAL	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/35607/2026	VS	VS	()
		STATE OF ODISHA		//
355	D-WP(C)/51267/2026	PRATIKSHA RANJAN RAY	AFIYAH KHANUM	/ /
	WP(C)/35608/2026	VS	VS	()
		STATE OF ODISHA		//
356	D-WP(C)/50547/2026	BIJAN KUMAR NAIK	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35609/2026	VS	VS	()
		STATE OF ODISHA		//
357	D-WP(C)/51220/2026	PRASANTA KUMAR JENA	AUROBINDA SAHOO	/ /
	WP(C)/35610/2026	VS	VS	()
		STATE OF ODISHA		//
358	D-WP(C)/51313/2026	SATYASAI ENGINEERING COLLEGE, BALASORE	DEVI PRASAD DASH	/ /
	WP(C)/35611/2026	VS	VS	()
		STATE OF ODISHA		//
359	D-WP(C)/51268/2026	PADMAJA DASH	LAMBIT SENAPATI	/ /
	WP(C)/35612/2026	VS	VS	()
		STATE OF ODISHA		//
360	D-WP(C)/50840/2026	KAMALAKANTA SAHU	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/35613/2026	VS	VS	()
		STATE OF ODISHA		//
361	D-WP(C)/51231/2026	DIBAKAR PODHA	AUROBINDA SAHOO	/ /
	WP(C)/35614/2026	VS	VS	()
		STATE OF ODISHA		//
362	D-WP(C)/50548/2026	PARASHARA NAIK	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35615/2026	VS	VS	()
		STATE OF ODISHA		//
363	D-WP(C)/51521/2026	ANANDA CHANDRA MAJHI	PRAFULLA KUMAR MOHAPATRA	/ /

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	WP(C)/35616/2026	VS	VS	()
		STATE OF ODISHA		//
364	D-WP(C)/51269/2026	DEEPTIPRIYA RATH	LAMBIT SENAPATI	/ /
	WP(C)/35617/2026	VS	VS	()
		STATE OF ODISHA		//
365	D-WP(C)/50153/2026	SUSHIL KUMAR MEHER	LAXMIKANTA MOHANTY	/ /
	WP(C)/35618/2026	VS	VS	()
		STATE OF ODISHA		//
366	D-WP(C)/51270/2026	ANIL KUMAR BISHOYI	LAMBIT SENAPATI	/ /
	WP(C)/35619/2026	VS	VS	()
		STATE OF ODISHA		//
367	D-WP(C)/51519/2026	MAMATA SAHOO	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/35620/2026	VS	VS	()
		STATE OF ODISHA		//
368	D-WP(C)/51192/2026	SARITA PATRA	LAMBIT SENAPATI	/ /
	WP(C)/35621/2026	VS	VS	()
		STATE OF ODISHA		//
369	D-WP(C)/51601/2026	DR.SOURAV PARIDA	ADISHA MOHANTY	/ /
	WP(C)/35622/2026	VS	VS	()
		STATE OF ODISHA		//
370	D-WP(C)/50158/2026	SAMBIT TRIPATHY	KISHORE KUMAR JENA	/ /
	WP(C)/35623/2026	VS	VS	()
		STATE OF ODISHA		//
371	D-WPCRL/33108/2026	T F ENTERPRISES, HYDERABAD	NIRMAL CHANDRA MOHANTY	INDUSTRIAL ESTATE PS /242 /2026
	WPCRL/137/2026	VS	VS	()
		STATE OF ODISHA		//
372	D-WPCRL/33107/2026	UNIVERSAL LEATHERS, TELENGANA	NIRMAL CHANDRA MOHANTY	KHURDA PS /588 /2026
	WPCRL/138/2026	VS	VS	()
		STATE OF ODISHA		//
373	D-WPCRL/33109/2026	M/S. ISHAN ENTERPRISES,UTTAR PRADESH	NIRMAL CHANDRA MOHANTY	KHURDA SADAR /468 /2026
	WPCRL/139/2026	VS	VS	()
		STATE OF ODISHA		//
374	D-ABLAPL/32894/2026	AMARENDRA DASH	BIKASH KUMAR KUND	RAJNAGAR /365 /2026
	ABLAPL/12396/2026	VS	VS	()

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		STATE OF ODISHA		//
375	D-ABLAPL/32716/2026	SUBRAT MAHARANA	BIBHUTI RANJAN MOHANTY	KALINGA NAGAR /311 /2026
	ABLAPL/12397/2026	VS	VS	()
		STATE OF ODISHA		//
376	D-ABLAPL/31235/2026	ANANTA DAS	BISHNU CHARAN SWAIN	KUJANGA /226 /2026
	ABLAPL/12398/2026	VS	VS	()
		STATE OF ODISHA		//
377	D-ABLAPL/32803/2026	SK. ABUBARI @ SK. ABUBARI ALAM	KARTIK CHANDRA TRIPATHY	JAJPUR SADAR /278 /2026
	ABLAPL/12399/2026	VS	VS	()
		STATE OF ODISHA		//
378	D-ABLAPL/32823/2026	SHARMISTHA MAHAPATRA	BISHNU PRASAD PRADHAN	JAJPUR ROAD /57 /2020
	ABLAPL/12400/2026	VS	VS	()
		STATE OF ODISHA		//
379	D-ABLAPL/32861/2026	ABHIJIT PRADHAN	ABHISHEK PRADHAN	PURI SADAR /407 /2026
	ABLAPL/12401/2026	VS	VS	()
		STATE OF ODISHA		//
380	D-ABLAPL/32957/2026	ANATA KERUPUTIKA @ ANANTA KREPUTIKA	JUGALA KISHORE PANDA	PADMAPUR /126 /2021
	ABLAPL/12402/2026	VS	VS	()
		STATE OF ODISHA		//
381	D-ABLAPL/31405/2026	BISHNU PRADHAN	MANAS KUMAR CHAND	JAJPUR SADAR /203 /2026
	ABLAPL/12403/2026	VS	VS	()
		STATE OF ODISHA		//
382	D-ABLAPL/31881/2026	I. SEKH MUSTAK	SATYA JEET ROUT	AUL /342 /2026
	ABLAPL/12404/2026	VS	VS	()
		STATE OF ODISHA		//
383	D-ABLAPL/32967/2026	PRAFULLA KUMAR SWAIN	AMITAV TRIPATHY	ODAGAON /320 /2026
	ABLAPL/12405/2026	VS	VS	()
		STATE OF ODISHA		//
384	D-ABLAPL/33009/2026	PINTU @ JYOTIRANJAN KHUNTIA	SATYA RANJAN MULIA	CHOUDWAR /680 /2025
	ABLAPL/12406/2026	VS	VS	()
		STATE OF ODISHA		//
385	D-ABLAPL/33023/2026	KULAMANI SAMANTARA @ KULIA SAMANTRAY	JYOTIRMAYA SAHOO	INDUSTRIAL ESTATE PS /171 /2025
	ABLAPL/12407/2026	VS	VS	()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/33027/2026	SASHIKANTA BEHERA	JYOTIRMAYA SAHOO	INDUSTRIAL ESTATE PS /330 /2026
	ABLAPL/12408/2026	VS	VS	()
		STATE OF ODISHA		//
387	D-ABLAPL/33099/2026	GAURA CHARANA JENA	PABITRA KUMAR DUTTA	KAMARDA /262 /2026
	ABLAPL/12409/2026	VS	VS	()
		STATE OF ODISHA		//
388	D-ABLAPL/33028/2026	SAMUAL HARIJAN @ SAMUEL HARIJAN	MANGU NANDY	UMERKOTE /394 /2026
	ABLAPL/12410/2026	VS	VS	()
		STATE OF ODISHA		//
389	D-ABLAPL/33029/2026	LALU PRASAD YADAV	JYOTIRMAYA SAHOO	INDUSTRIAL ESTATE PS /330 /2026
	ABLAPL/12411/2026	VS	VS	()
		STATE OF ODISHA		//
390	D-ABLAPL/29219/2026	DEBASIS@SANJAY MANDAL	ASHOK KUMAR SAHOO	PATTAMUNDAI MODEL /385 /2026
	ABLAPL/12412/2026	VS	VS	()
		STATE OF ODISHA		//
391	D-ABLAPL/33030/2026	SHRAMIK KUMAR ROUT @ PANDITA ROUT @ PANDI	BIBHUTI RANJAN MOHANTY	DHENKANAL SADAR /842 /2026
	ABLAPL/12413/2026	VS	VS	()
		STATE OF ODISHA		//
392	D-ABLAPL/32800/2026	LAXMI SWAIN @ LAXMIPRIYA SWAIN	BANSHIDHAR SATAPATHY	KUJANGA /263 /2026
	ABLAPL/12414/2026	VS	VS	()
		STATE OF ODISHA		//
393	D-ABLAPL/32549/2026	PRAMOD KUMAR BHUYAN	SATYABRATA PANDA	CHANDAKA P.S. /511 /2026
	ABLAPL/12415/2026	VS	VS	()
		STATE OF ODISHA		//
394	D-ABLAPL/28907/2026	SASMITA @ CHUMLI MOHAPATRA	SUKANTA KUMAR NAYAK	BHADRAK RURAL /443 /2026
	ABLAPL/12416/2026	VS	VS	()
		STATE OF ODISHA		//
395	D-ABLAPL/32663/2026	TUKUNA SAHOO @ CHIRANJIBI SAHU	SUSANTA SEKHAR PARIDA	HARICHANDANPUR /293 /2026
	ABLAPL/12417/2026	VS	VS	()
		STATE OF ODISHA		//
396	D-ABLAPL/33033/2026	SAMUAL HARIJAN @ SAMUEL HARIJAN	MANGU NANDY	UMERKOTE /393 /2026
	ABLAPL/12418/2026	VS	VS	()
		STATE OF ODISHA		//
397	D-ABLAPL/30394/2026	RAJESH KUMAR SAHU	KURESH PRASAD DASH	JAGANNATHA PRASAD /152 /2026

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	ABLAPL/12419/2026	VS	VS	()
		STATE OF ODISHA		//
398	D-ABLAPL/31476/2026	BINODINI PANDA	SANJIB KUMAR BHANJADEO	AIR FIELD P.S. /396 /2017
	ABLAPL/12420/2026	VS	VS	()
		STATE OF ODISHA		//
399	D-ABLAPL/32819/2026	SHIK SAMIRUDDIN	JAJATI KESHARI KHUNTIA	KAMARDA /248 /2026
	ABLAPL/12421/2026	VS	VS	()
		STATE OF ODISHA		//
400	D-ABLAPL/31992/2026	KASINATH BARIK	MANAS KUMAR CHAND	KUAKHIA /419 /2026
	ABLAPL/12422/2026	VS	VS	()
		STATE OF ODISHA		//
401	D-ABLAPL/31994/2026	RANJIT BISWAL @ SINGADA @ BIDESHI	MANAS KUMAR CHAND	BANAPUR P.S. /371 /2025
	ABLAPL/12423/2026	VS	VS	()
		STATE OF ODISHA		//
402	D-ABLAPL/32618/2026	ABHINASH SARATHI @ DADUM	DIBYA JYOTI SAHOO	BRAJARAJNAGAR /189 /2026
	ABLAPL/12424/2026	VS	VS	()
		STATE OF ODISHA		//
403	D-ABLAPL/32947/2026	SAYED MOHAMMED HABIB	RAKESH BEHERA	DHAMNAGAR /385 /2026
	ABLAPL/12425/2026	VS	VS	()
		STATE OF ODISHA		//
404	D-ABLAPL/33104/2026	SK. SANU @ SONU	GAJENDRANATH ROUT	PATTAMUNDAI MODEL /332 /2026
	ABLAPL/12426/2026	VS	VS	()
		STATE OF ODISHA		//
405	D-ABLAPL/33004/2026	RASHANANDA PADHAN	BISWA PRAKASH DHAL	KAMAKHYANAGAR /503 /2026
	ABLAPL/12427/2026	VS	VS	()
		STATE OF ODISHA		//
406	D-ABLAPL/32475/2026	PAPU@SUDHAKAR DAS	AMBUJA KUMAR DAS	BALASORE TOWN /225 /2026
	ABLAPL/12428/2026	VS	VS	()
		STATE OF ODISHA		//
407	D-ABLAPL/33006/2026	BHARATA MALLICK	AMULYA RATNA PANDA	PHULBANI SADAR /219 /2026
	ABLAPL/12429/2026	VS	VS	()
		STATE OF ODISHA		//
408	D-ABLAPL/30173/2026	NANDAN PATTNAYAK @ NANDAN PATTANAIK	BIBHUTI RANJAN MOHANTY	BADAMBADI /467 /2026
	ABLAPL/12430/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
409	D-ABLAPL/31382/2026	SUBAS ROUT @ SUBASH CH. ROUT	BISWARANJAN SWAIN	NARASINGHPUR /262 /2026
	ABLAPL/12431/2026	VS	VS	()
		STATE OF ODISHA		//
410	D-ABLAPL/32135/2026	PRAKASH SAHOO	ARIJEET MISHRA	PANIKOILI /370 /2024
	ABLAPL/12432/2026	VS	VS	()
		STATE OF ODISHA		//
411	D-ABLAPL/32745/2026	KULAMANI DAS	SUKANTA KUMAR DALAI	PATKURA /264 /2026
	ABLAPL/12433/2026	VS	VS	()
		STATE OF ODISHA		//
412	D-ABLAPL/32126/2026	ADITYA PRASAD SAHU	NISHIKANT MISHRA	/ /0
	ABLAPL/12434/2026	VS	VS	()
		STATE OF ODISHA		//
413	D-ABLAPL/32514/2026	SIBU @ BISWAJIT DASH	SUNIL KUMAR PANDA	MOTANGA /143 /2026
	ABLAPL/12435/2026	VS	VS	()
		STATE OF ODISHA		//
414	D-ABLAPL/32795/2026	DAYA BAG	JANMEJAYA KATIKIA	TITILAGARH /260 /2026
	ABLAPL/12436/2026	VS	VS	()
		STATE OF ODISHA		//
415	D-ABLAPL/32942/2026	RASHMI RANJAN SAHOO	DEEPAK RANJAN PARIDA	KENDRAPARA SADAR /651 /2026
	ABLAPL/12437/2026	VS	VS	()
		STATE OF ODISHA		//
416	D-ABLAPL/32547/2026	SARFRAZ AHAMAD @ AHMAAD @ SARAFRAZ MALLICK	DEEPAK KUMAR PANDA	UMERKOTE /394 /2026
	ABLAPL/12438/2026	VS	VS	()
		STATE OF ODISHA		//
417	D-ABLAPL/32624/2026	BHALUA @ BISWAJIT MANGARAJ	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /174 /2025
	ABLAPL/12439/2026	VS	VS	()
		STATE OF ODISHA		//
418	D-ABLAPL/32999/2026	KALICHARAN SWAIN	BISWABHUSAN DAS	NCB BHUBANESWAR /9 /2026
	ABLAPL/12440/2026	VS	VS	()
		UNION OF INDIA (NCB)		//